



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/2017/6432/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Biswajit Chakraborty,
Member, MACT,
Barpeta.

Dated Guwahati, the *1 Nov*, 2019.

Sub:- **Station leave with casual leave .**

Ref:- Your Email No. MACT (B)/1587 Dated 25th October, 2019.

Sir,
With reference to the above, I am directed to inform you that, your prayer for station leave permission w.e.f. the afternoon of 25.10.2019 till the morning of 30.10.2019, has been granted. But, as 29.10.2019 is a Court working day in respect of the sub ordinate Criminal Courts of Assam, you have been granted casual leave on 29.10.2019.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-48/2017/6433/A, dated 1.11.19
Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court

(Signature)
01/11/19

JT. REGISTRAR (VIGILANCE)

Rolan